

THE HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 23rd May, 2023

No. HCM/A-94/2022/Estt./

: The following persons

are appointed as Computer Assistant in the High Court of Manipur, temporarily and until further order in the Level-4 of Pay Matrix (21,700 – 69,100) of Manipur Services (Revised Pay) Rules, 2019 per month and other allowances as admissible under the rules from time to time with effect from the date of their joining.

Sl. no.	Name of the person	Cause of vacancy
1	Irungbam Ajitkumar Singh (UR)	Against the 1 (one) post out of 2 (two) posts created vide letter no. 16/4/2012-Law(GHC): dated 20 th August, 2020
2	Keithellakpam Khumanngamba Mangang (UR)	Against the 1 (one) post out of 2 (two) posts created vide letter no. 16/4/2012-Law(GHC): dated 20 th August, 2020
3	Haobijam Pratima Devi (UR)	Vice Ningthoujam Tomba Singh, expired
4	Heirom Rohit Singh (UR)	Vice Aribam Karan Sharma, promoted
5	Mutum Deepak Singh (UR)	Vice Ningombam Loyanganba Meitei, promoted
6	Th. Lorence Singh, OBC(M)	Vice Longjam Meghajit Singh, promoted
7	Lunxhongam (ST)	Vice Gurumayum Bhupendra Sharma, promoted
8	Paukhanlun Khuptong (ST)	Vice Soibam Ranjan Meitei, promoted
9	Keinoumayum Imran Khan, OBC (MP)	Vice M. Priya Kumar Singha, expired
10	Chungthaongam Gangmei (ST)	Vice Ever Grace Kom Mangte, promoted
11	Sangboi Thanglui (ST)	Vice Panmei Lawson, promoted

Their appointment shall be subject to result of the police verification. They shall be on probation for a period of 2 (two) years.

By order etc.,

Sd/-
(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, the 23rd May, 2023


Endt. No. HCM/A-94/2022/Estt./ 10767-93.

Copy to:

1. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Commissioner of Vigilance, Manipur.
5. The Accountant General (A&E), Manipur.
6. The Commissioner (Law), Government of Manipur.
7. All Registrars, High Court of Manipur.

Contd...2/-

8. All Joint Registrars, High Court of Manipur.
9. All Deputy Registrars/Language Officer (Special Officer), High Court of Manipur.
10. The Treasury Officer, Imphal West.
11. All Assistant Registrars/Court Managers, High Court of Manipur.
12. The System Analyst, High Court of Manipur.
- He is requested to upload the above order in the official website of this Registry.
13. All Private Secretaries, High Court of Manipur.
14. All Supdts./Stamp Reporter/Court Officers/Protocol Officer/Computer Programmer/Librarian, High Court of Manipur.
15. All Court Masters, High Court of Manipur.
16. Shri Irungbam Ajitkumar Singh, S/o Irungbam Hemanta Singh, Bamon Leikai Thangjam Leirak, Imphal East.
17. Shri Keithellakpam Khumanngamba Mangang, S/o K. Sanahongba Mangang, Meitram Awang Leikai, Imphal West.
18. Smt. Haobijam Pratima Devi, W/o Sanabam Keronjit Singh, Yairipok Yambem Makha Leikai, Imphal East.
19. Shri Heirom Rohit Singh, S/o H. Prem Singh, Kongpal Khaidem Leikai, Imphal East.
20. Shri Mutum Deepak Singh, S/o M. Thoiba Singh, Langthabal Lep Awang Leikai, Imphal West.
21. Shri Th. Lorence Singh, S/o Thangjam Ibocha Singh, Thangmeiband Khoyathong Polem Leikai, Imphal West.
22. Shri Lunkhongam, S/o Khailam Haokip, L. Semol Village, Churachandpur.
23. Shri Paukhanlun Khuptong, S/o Pazachin Khuptong, Dorcas Road, Dorcas Veng, New Lamka, Churachandpur.
24. Shri Keinoumayum Imran Khan, S/o Md. Nasimuddin, Yairipok Tulihal Konjil Leikai, Imphal East.
25. Shri Chungthaongam Gangmei, S/o Chongmei Gangmei, Thangmeiband Namthanlong, Imphal West.
26. Shri Sangboi Thanglui, S/o Soikhokam Thanglui, Lamphel Qtr. No. 5/II near Ima House, Imphal West.
27. The Service Book/Order Book/Guard File/Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR